

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:818
ANSWERED ON:09.07.2009
TICKETLESS TRAVELLERS IN TRAINS
Dubey Shri Nishikant

Will the Minister of RAILWAYS be pleased to state:

- (a) whether cases of ticketless travelling in the trains have increased during the last three years and current year;
- (b) if so, number of ticketless passengers caught during the said period, the amount of penalty received from them, zone-wise;
- (c) number of surprise checks conducted by Railway officials in running trains to apprehend ticketless passengers during the last three years; and
- (d) steps taken/being taken by the Railways to curb this menace?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (K.H. MUNIYAPPA)

- (a): Yes, Madam. Cases of ticketless travelling detected have gone up.
- (b): A Statement is attached.
- (c): No separate figures are maintained for surprise checks in running trains.
- (d): Steps taken include regular and surprise checks in association with railway magistrates and police, conducting various special checks like Ambush, Fortress and Replacement checks, and establishment of Intensive Check Posts (ICPs) on unreserved segments, increase in minimum penalty for ticketless/irregular travel from Rs. 50/- to Rs. 250/- with effect from 01.07.2004, and educating travelling public through various media of the consequences of ticketless travel.